

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

Excise Appeal No.1654 of 2012

(Arising out of Order-in-Original No.12/COMMR./GZB/2011-12 dated 29.03.2012 passed by Commissioner Customs, Central Excise & Service Tax, Ghaziabad)

Shri Nitin Agarwal, Director

.....Appellant

VERSUS

Commissioner of Central Excise, GhaziabadRespondent

APPEARANCE:

Shri Kamaljeet Singh, Advocate for the Appellant

Shri Manish Raj, Authorized Representative for the Respondent

**CORAM: HON'BLE MR. P. K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 28.02.2024
DATE OF DECISION : 30.07.2024

The appeal is disposed of. For order, see order of date in Excise Appeal No.1653 of 2012.

**(P. K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

LKS